## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For compliance of	Rule-4 of	Ritman Commodities Pvt. Ltd. Vs
No.115/BB/		Office objections	IB	Bhoruka Power Corporation Ltd.
2017				

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
	ARJUN RAO, Adv.	Peti hioner	ANL	
	140308037		•	

## <u>ORDER</u>

Counsel for Petitioner is present. He has already filed memo along with annexure in the registry. He reported that, he has complied all the objections raised by the registry. Counsel requested the Tribunal to order notice to the Respondent /Corporate Debtor before admission. Issue notice to Respondent/Corporate Debtor by 01/12/2017. Registry to prepare notice and Petitioner Counsel to collect the notice from registry and to serve on the Respondent /Corporate Debtor along with copy of the Petition and annexure thereto.

Member (T)

Member (J)